



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 122/2020 in  
OA No. 2477/2014**

New Delhi, this the 03<sup>rd</sup> day of September, 2020

(through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Trilochan Bhatt,  
Age 63 years,  
S/o Shri Krishan Bhatt,  
Ex employee of NTRO,  
R/o B-4/5, Shyam Vihar, Phase – 2,  
P.O. - Najafgarh,  
New Delhi- 110043.

...Petitioner

(By Advocate: Mr. Padma Kr. S.)

Versus

Shri Satish Chandra Jha,  
Chairman,  
National Technical Research Organisation,  
Block No. – III, Old JNU Campus,  
New Delhi.

...Respondent

(By Advocate: Mr. Hanu Bhasker)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman:-**

This contempt case is filed alleging that the respondents did not implement the directions issued by this Tribunal on 15.05.2015 in OA No.2477/2014. The



respondents filed compliance affidavit stating that they have complied with the directions of the Tribunal and an order has been passed in favour of the applicant, as regards, entitlement of the payment.

2. Accordingly, the CP is closed. In case the applicants are entitled for further relief, it shall be open to them to pursue the remedies independently.

There shall be orders as to costs.

**(Mohd. Jamshed  
Member (A)**

jyoti/rk/ankit/

**(Justice L. Narasimha Reddy  
Chairman**